

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 237/2006

Date of order: 14.02.2007

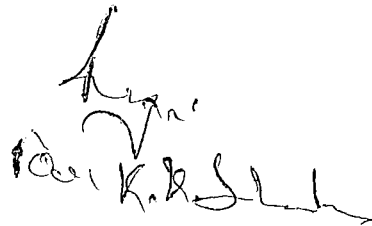
Mr. K.K. Shah, counsel for applicant.
Mr. P.S. Bhati, counsel for respondents.

Learned counsel for the applicant submitted that the applicant is satisfied with the relief granted by the respondents since the transfer has already been carried out. He has also submitted that the O.A. is now rendered infructuous.


In view of the above, the Original Application is dismissed having become infructuous.



[R R Bhandari]
Administrative Member



Part II and III destroyed
in my presence on 02-6-14
under the supervision of
section officer (I) as per
order dated 26-7-14


Section Officer (Record)